NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/49/2016

NAME OF THE PETITIONER(S)

: Karthikeyan Kasiviswanathan

NAME OF THE RESPONDENT(S)

: Bayone Infotech Pvt Ltd & 2 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

J. Dev Estt WAAR
For M/s. Shira Kumar &

Surech

Counsel for 4th Respondent J:

2. K. Crow them Kuma Council for Peteters Strikes Athiban Vijay 112

ORDER

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on 28.11.2017 at 10.30 A.M.

ghk